

12.57 hrs.

Shri Prakash Vir Shastri then left the House

PAPERS LAID ON THE TABLE

Mr. Speaker: Papers to be laid.... (Interruptions).

STATEMENT ON POWER SHORTAGE

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): Sir, I lay on the Table a statement on power shortage in certain States due to drought conditions.... (Interruptions).

श्री प्रकाशवीर शास्त्री (बिजनौर) : अध्यक्ष महोदय, हम लोगों को भी तो प्रवसर दीजिए ।

अध्यक्ष महोदय : मैं इससे ज्यादा बक्त नहीं दे सकता हूँ ।

श्री प्रकाशवीर शास्त्री : यह उचित नहीं है कि आप केवल प्रागे बँटे हुए सदरयों को प्रवसर दें । यह हम लोगों के साथ अन्याय है । यह बिल्कुल गलत तरीका है ।

Shri N. Sreekantan Nair (Quilon): What is your criterion? You are giving chances only to rowdies and favourites? It is wrong.

Mr. Speaker: Shri Sachindra Chaudhuri.... (Interruptions).

ECONOMIC SURVEY, 1965-66

The Minister of Finance (Shri Sachindra Chaudhuri): Sir, I beg to lay on the Table 'Economic Survey, 1965-66'. [Placed in Library. See No. LT-5553/66].

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, आपने इस प्रकार का निर्णय लिया है, जो गलत है और हमारे अधिकारों की प्रवहेलना है । इस लिए हम इस निर्णय के खिलाफ इस सदन का बहिष्कार करते हैं ।

RESOLUTION ON BLACK PEPPER

Mr. Speaker: Shri Manubhai Shah.... (Interruption).

Shri Hari Vishnu Kamath (Hosangabail): What happened to the first item? Where is the statement?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): Sir, I beg to lay on the Table a copy of government Resolution No. 3/12/65-EP-(Agri) dated the 1st January, 1966 regarding black pepper. [Placed in Library. See No. LT-5554/66].

Shri Hari Vishnu Kamath: Sir, but with regard to item 2 on the Order paper, where is the statement? We have had no statement? I went to the notice office; there is no statement available at all. Why?..... (Interruptions.)

Mr. Speaker: Shri Ballu Rara Bhagat.... (Interruptions.)

Shri N. Sreekantan Nair: Are we not Members of this House? Have we no right to put questions?

NOTIFICATIONS UNDER PUBLIC DEBT ACT, ETC.

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): Sir, on behalf of Shri Bhagat, I beg to lay on the Table:

- (1) A copy each of the following notifications under subsection (3) of section 28 of the Public Debt Act, 1944:—
- (i) The Public Debt (Amendment) Rules, 1966 published in Notification No. G.S.R. 109 in Gazette of India dated the 22nd January, 1966.
- (ii) The Public Debt (Compensation Bonds) Amendment Rules, 1966 publish-